

ITEM NO.803

COURT NO.8

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 212/2024

SAM TOURS AND TRAVELS

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU & ORS.

Respondent(s)

(FOR ADMISSION and IA No.80550/2024-GRANT OF INTERIM RELIEF)

Date : 06-05-2024 This petition was Mentioned today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Atul Shankar Vinod, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As prayed on behalf of the petitioner, list the
matter on 10th May, 2024.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILY)
COURT MASTER

